

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-534**  
ANSWERED ON – 25.07.2023

**IMPOSITION OF EXPORT DUTIES ON KEY FOODGRAINS**

534. SHRI B. LINGAIAH YADAV:

Will the Minister of **FINANCE** be pleased to state:-

- (a) whether Government has imposed an export duty of 20 per cent on rice, brown rice and semi-milled as well as wholly milled rice in a move that is aimed at curbing price gains in the key foodgrain items and the development comes in the wake of concerns about lower Kharif paddy sown by farmers in this season amid uneven monsoon rains in some parts of the country; and  
(b) if so, the details thereof and its impact on the market and consumers?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI PANKAJ CHAUDHARY)

(a) to (b): Government of India has set up an Inter-Ministerial Committee (IMC) on essential agricultural commodities to review domestic availability and prices of such essential food commodities.

Based on the recommendations of the said IMC, with effect from 9<sup>th</sup> September, 2022, an export duty of 20% has been notified on exports of Rice in the husk (paddy or rough) [HS 1006 10], Husked (brown) rice [HS 1006 20 00] and Semi-milled or wholly-milled rice, whether or not polished or glazed (other than Parboiled rice and Basmati rice) [HS 1006 30 90]. The decision was taken to augment domestic availability of rice.

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